

**HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

**ROC.NO. 180/2023-C-SECTION**

**Dt. 28-01-2023**

**CIRCULAR**

Sub:-Observance of silence on 30-01-2023 in memory of those who gave their lives in the struggle for India's Freedom - Regarding.

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As directed, silence is to be observed on 30-01-2023 at 11.00 A.M. for two (02) minutes in memory of those who gave lives in the struggle for the India's Freedom.

The following procedure will be followed for the observance of silence:-

“A signal will be sounded at 11.00 A.M. (by striking Court Gong), on hearing of which, all those in-side the Court Halls, Office-rooms and other places of assembly will stand-up wherever they are at that moment and observe silence for two minutes. They will resume their seats on hearing a similar signal which will be sounded at 11.02 A.M.”.

All the Officers and staff members of District Judiciary and others, who happen to be in and around the varandas adjoining the Court halls, chambers and other rooms at that time, shall observe silence for two minutes by standing still wherever they happen to be at that moment.

  
**REGISTRAR GENERAL,  
FAC REGISTRAR (ADMN.)**

**TO**

**All the Principal District Judges/Unit Heads** (with a request to communicate this Circular to all the Senior Civil Judges, Junior Civil Judges and other Judicial Officers and staff members under their control).